

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 95 OF 2016

Dated: 26th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd.

....Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya S. Choudhary
Mr. Abhijeet Lala
Mr. Saraswata Mahapatra

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 09.08.2016. Dasti, in addition, is permitted.

List the matter on **09.08.2016.**

(I.J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson